

12.18 hrs.

**ELECTION TO COMMITTEE****Central Advisory Committee for the  
National Cadet Corps**

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : I beg to move :

"That in pursuance of section 12 (1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER : The question is :

"That in pursuance of section 12 (1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

*The motion was adopted.*

**MATTERS UNDER RULE 377**

[Translation]

- (i) Need to direct the State Government to stop deforestation in the district of Bastar in Madhya Pradesh and instead make arrangements to supply wood from Bodhghat submerged areas to the consumer stores of the district.

SHRI MANKURAM SODI (Bastar) : Mr. Speaker, Sir, I would like to raise the following matter under Rule 377 :

In Bastar district of Madhya Pradesh if we compare the conditions obtaining at

present with those prevailing there 10 years ago, you will find that if the speed at which forests are being denuded continues unabated then in the next 10 years the entire Bastar will turn into a desert. There are mainly three causes of felling the trees in the forests, which should not be overlooked, i.e., (1) the tendency to encroach on land ; (2) the land coming under some Government project ; and (3) the exploitation of forests by the administration with a view to earn revenue and the meeting of the demand of timber in the market. There is need to remedy all these three causes and these can be remedied if we are determined to do so. The requirements of firewood of the local people can be met and the facility available to the farmers can be sustained through a scheme. In order to maintain the income of the administration and to meet the market demand of timber, wood can be cut from the area submerged under Bodhghat Hydro Project. The result will be that there will not be any need to fell the trees anywhere and the existing trees will remain where they are. These trees will help in maintaining the ecological balance.

Therefore, in order to solve this problem, I request the Central Government to direct the State Government that in the next five years not a single timber tree should be felled in Bastar district and bamboos and other types of wood required for different purposes should be taken from the area submerged under the Bodhghat Project and should be supplied to the consumer wood stores of the entire district.

12.20 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

- (ii) Need to draw up a National programme to celebrate the 125th Birth Anniversary of Gurudev Rabindranath Tagore

[English]

SHRI PRIYA RAJAN DAS MUNSI (Howrah) : Gurudev Rabindranath Tagore's 125th birth anniversary will be observed in May, 1986. Vishwabharti has already submitted a proposal of Rs. 10 lakhs for translation of works of Tagore into Hindi and other languages.

Government should draw up a national programme in this regard in every part of